

(Ri. in Crores)

*II -Fishing :**I. Public Sector :*

1 Kerala Fisheries Corpn. Ltd. . . . .	0-04	foi	0-05
Tamil Nadu Fineries Develop. Corpn .....	o-oi,		o-
oi^			
A'tdlira Pradesh Fisheries Develop. Corpn. . . . .	0-02	0-02	0-04
Total I-Public Sector :	0-07	0-03	o-io

*II Private Seem :**I*

1 Pron MagnatePvl. Ltd.....	0-03		0-03
3- West Coast Marien p vt. Ltd.....	0-03	no';	0-06
Yamuna Sea Foods Pv Ltd. ....	0-16	0^02	o-18
5 Suraj Fisheries Pvt. Ltd .....	0.24		0.26.
6 Marshal Sea Foods Ltd.....	0-23	0-02	0-25
7			
8 Vani Marine tv. Ltd. ....		0-04	0-04
5) Phoenix India Marine Pvt. Ltd .....		0.03	0.03
IO Saneheti Food Products Ltd.....		0.03	0-.0
TOTAL—II—PRIVATE SECTOR : .....	r-oi	0-32	1-39

GRAKDTOTAL(I+IT PUBLIC + PRIVATE) (B) —FISHERIES) I-o8 0-35

1.43

**Setting: up of Metro Rapid Transit System**

329. SHRI (RAMANAND YADAV: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government propose to set up a xnetro-rapid transit system in Delhi; and

(b) If so, what are Government's main proposals for solving the trans, port problem of Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) No decision to this effect has bren taken by the Government.

(b) As far as road based transport in Delhi is concerned it is proposed to further improve the output of the DTC through various measures like

more intensive utilization of the existing fleet, better traffic control, replacement of the overaged buses by new ones, increase in the number of jeeps on selected routes, better depot facilities, better crew, performance, etc.

**Reappointment of retired Assistant Secretary Medical Council of India**

330. SHRI INDRADEEP SINHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether it is a fact that the Assistant Secretary of the Medical Council of India, New Delhi retired on the 31st December, 1984 on completing 60 years of age;

(b) whether he was reappointed on 1st or 2nd January, 1985;

(c) whether the decision to reappoint him is against the rules; and

(d) what steps are proposed to be taken to cancel the reappointment of him and to appoint or promote some one else amongst the staff?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) to (d) The Medical Council of India has reported that the Assistant Secretary of the Council retired on the 30th November, 1984 on completing the age of 58 years. According to the Council he was re-employed for a period of one year in public interest as per rules.

**Foreign ships charging less than the Indian Shipping Companies**

331. SHRI CHATURANAN MISHRA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that foreign shipping companies charge less than the Indian shipping companies by 30 to 40 per cent and as a result of that foreign shipping companies dominate our sea borne trade.

(b) if so, what are the main reasons therefor; and

(c) what are the proposals to improve the situation?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI):

(a) This is not the position generally in respect of vessels offered on charter terms. In case of liner trade, however, foreign shipping companies often charge less than Indian shipping companies allegedly by undercutting normal freight rates charged by Shipping Conferences. The extent of reduction is kept a guarded secret by the shipping lines and we are not aware of the details. As a result of this, they are carrying more export cargo from this country.

(b) The main reasons militating against greater share of Indian lines in India's overseas liner trade are:

(i) Foreign vessels which go to West Asia Gulf for delivering cargoes find it convenient to call at way-side Indian ports, particularly on the West Coast of India and carry whatever cargo is available at whatever rates offered by shippers.

(ii) Lack of type of service particularly container service with Indian lines as per requirements of trade.

(iii) Reported indulgence by foreign shipping companies in unethical practices like under-cutting freight rates, paying higher than customary brokerage, issuing predated bills of lading, etc.

(iv) Some foreign lines which have world-wide net work of container shipping services also call at Indian ports and compete with Indian lines for picking up cargoes.

(c) The measures taken or under consideration are:—

(1) The Indian lines particularly Shipping Corporation of India have decided to acquire Cellular Container vessels for catering to India's liner trade.